

- (iii) Specific measures for the protection and management of Keibul Lamjao National Park including recommendation for a research programme were made by an expert team deputed in May, 1982. The State Government is implementing the suggested measures.
- (iv) Financial assistance is being provided by the Central Government for the development of the national park since 1974-75. So far an amount of about Rs. 24.00 lakhs has been provided for undertaking habitat improvement, protection and construction works including purchase of equipment and vehicles.
- (v) Captive breeding is being done in the zoos at Delhi, Calcutta, Imphal and Hyderabad. Through regular exchange of animals between these zoos, the genetic vigour of the species in captivity is being maintained.

**Handling of Functions of a Professional Nature in the Specialised Fields**

4198. SHRI GOPALA KRISHNA THOTA : Will the PRIME MINISTER be pleased to state :

(a) whether functions of a professional nature in the Secretariat and the Government are being handled by the professional officers in the respective specialised fields such as Agriculture, Health, Telecommunication, Education, Statistics etc.; and

(b) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) and (b). The information is being collected and will be laid on the Table.

[*Translation*]

**Utilization of Funds Allocated for Welfare of SCs/STs**

4199. SHRI HARISH RAWAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether many States including Uttar Pradesh, have not utilised the entire amount allocated to them during 1983-84 and 1984-85 for carrying out welfare programmes for SCs/STs;

(b) the names of such States and the amount allocated to each of them for these programmes and the amount utilised by each of them; and

(c) the remedial steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). The Government of India gives funds to the State Government Union Territories in the form of SCA (Special Central Assistance) for the welfare of the Scheduled Castes and Scheduled Tribes. The funds allocated in the years 1983-84 and 1984-85 have been utilised in full.

[*English*]

**Satta Cambling in India**

4200. SHRI BHOLA NATH SEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have information about the activities of the notorious network/racket of Satta gambling in India which fleeces the public of lakhs of rupees every day;

(b) if so, the details thereof;

(c) the reasons as to why it has so far not been possible to stop this form of illegal gambling in the country; and

(d) the steps taken/proposed to be taken by Government to contain Satta gambling and/or to ensure deterrent punishment to persons involved in the Satta rackets ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (d). "Betting and Gambling" is a State subject, being included in the State List of the Seventh Schedule to the Constitution. Public gambling and the keeping of common gaming houses is an offence which attract penalties under the Public Gambling Acts of various States. It is, therefore, for the State Govern-